

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.09.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 229/BB/2019	For admission	Sec 7 of I&B code 2016	M/s India Infoline Finance Ltd	Singhania & Co., Advocates	M/s Unishire Regency Park LLP	

ADVOCATE FOR PETITIONER/s: *Milind Dange - 944959 9857 MBD*

ADVOCATE FOR RESPONDENT/s:

Suma A.L 9902649419

ORDER

Heard Shri Milind Dange, learned Counsel for the Petitioner and Ms. Suma A.L, learned Counsel for the Respondent. Learned Counsel for the Respondent accepts notice for the Respondent and waives further notice and requests time to file statement of objections. Learned Counsel for the Respondent is directed to file statement of objections well before the next date of hearing, duly serving the copy on the other side. Post the case on **24.09.2019**.

[Signature]
MEMBER (T)

[Signature]
MEMBER (J)

Shruthi

Verified

[Signature]
Court Officer